

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 315**  
**(IB)-880(ND)2020**

**IN THE MATTER OF:**

**Ganesh Vincom Private Limited**

**Applicant/Petitioner**

**Versus**

**Vipul Limited**

**...Respondent**

**SECTION: 7 of IBC, 2016**

**Order Delivered on 19.10.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Sandeep Bajaj & Mr. Devansh Jain, Advocates for FC

**ORDER**

Renotify this case on 18<sup>th</sup> November, 2020.

  
**(T.S. Singh)**  
**Court Officer**